

Raja Mahendra Pratap: The hon. Prime Minister has not answered my question: whether or not it is to be stopped and stayagraha line should be adopted.

Mr. Speaker: The Prime Minister has no objection to the hon Member starting satyagraha. He wants satyagraha to be undertaken by the Government

WRITTEN ANSWERS TO QUESTIONS

Gurudwaras in Pakistan

*133. **Pandit D. N. Tiwary:** Will the Prime Minister be pleased to state:

(a) whether the Committee of the Shromani Gurudwara Prabandhak committees had submitted any proposal to Government for securing proper protection to Gurudwaras in Pakistan by stationing Sikh stewards in all the Gurudwaras in Pakistan; and

(b) if so, the action taken in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes. The Shromani Gurudwara Prabandhak Committee sent a proposal, through the Government of Punjab, that the Government of Pakistan be moved to agree to the posting of Sewadars in all the historical Gurudwaras in Punjab (Pakistan)

(b) The Pakistan Government were approached but they turned down the proposal in February, 1957. The matter is under further examination in consultation with the Government of Punjab

Coconut Oil

*144. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state.

(a) the percentage of requirements of coconut oil that is likely to be met

from the indigenous production in 1957;

(b) the quantity of coconut oil and copra imported during the year 1956-57;

(c) how far the Indian Central Coconut Committee has helped in producing more coconut in the country during the last five years; and

(d) whether imports have decreased thereby?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) About 73 per cent

(b) Coconut Oil, 15,115 tons

Copra (During April-December, 1956) 69,191 tons

(c) The Committee has helped to increase production by conducting research, implementing development schemes, carrying on propaganda and sanctioning Grants-in-Aid to State Governments

(d) Yes, Sir

Arrest of Indian Officials in Pakistan

*151. {
 Shri D. C. Sharma:
 Dr. Ram Subhag Singh:
 Shri M. R. Krishna:
 Shri Mahanty:
 Shri Supakar:
 Shri Bibhuti Mishra:
 Shri Vajpayee:
 Shri Radha Raman:

Will the Prime Minister be pleased to refer to the reply given to Short Notice Question No 1 on the 14th May, 1957, and state:

(a) whether the Government have considered the report of the Government of Pakistan regarding the treatment meted out by police to two senior officials attached to the Indian Deputy High Commission at Lahore; and